NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 24.05.2019 (FRIDAY)
COURT III

(After rising of the Bench consisting of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) in Chairperson's Court)

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 42 of 2019	Hasmukh R. Patel & Ors. Vs. Doloo Tea Company (India) Ltd. & Ors.	Debojyoti Bhattacharya	Arik Banerjee, Pradip Kumar Bajaj ,

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp. App. (AT) (Ins) No. 801 of 2018	IMECO Limited Vs. BEML Limited	Kunal Godhwani	Aditya Sharma

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp. App. (AT) (Ins) No. 197 of 2019	Arjun Technologies (India) Ltd. Vs. Karur K.C.P Packagings Ltd.	Nishtha Khurana	Tejasv Anand
4.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. & Ors. Vs. TM-Food Processing Ltd. &Ors. **With**	G.Ramakrishna Prasad	K. Sharat Kumar
5.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. &Ors. **With**	Mohd. Wasay Khan	GouthamShivshankar (R1 to R9), Anandh K (R19 to 22)
6.	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhushan & Ors. Vs. S.K. Bigstar Foods Ltd. &Ors. **With**	John Mathew	GouthamShivshankar (R2-10)
7.	Comp. App. (AT) No. 211 of 2018	Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.	John Mathew	GouthamShivshankar
8.	Comp. App. (AT) No. 338 of 2018	V.J. Paul Joseph & Ors Vs. Alexander Correya & Ors. **With**	B. Ragunath	A. Ajith Kumar (R1-R3)
9.	Comp. App. (AT) No. 349 of 2018	Kathirkutty Augusthy & Ors. Vs. Alexander Correya & Ors.	Anandh K.	N.J. Mathew(R4-9) Achyuth Ajith Kumar (R1-3)
10.	Comp. App. (AT) No. 403 of 2018	The Rathna Textile Mills Pvt. Ltd. & Ors. Vs. V.R.A.R. Ramakrishnan	B. Ragunath	S. Santanam Swaminadhan

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